

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 5215  
TO BE ANSWERED ON 03.04.2023**

**NURSING OFFICERS FEDERATION OF ESIC**

**5215. SHRI ANTO ANTONY:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has received any representation/strike notice from All India ESIC Nursing Officers Federation and if so, the details thereof;**
- (b) the major demands raised by the above Federation;**
- (c) whether the Government has convened any meeting/dialogue in this regard and if so, the details thereof; and**
- (d) whether the Government has any plan to approve their demands and if so, the steps taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (d): A representation/strike notice was received from All India Nursing Officers' Federation raising demands inter-alia, holding of regular meetings with the Federation, setting up of nursing section at Employees' State Insurance Corporation (ESIC) Headquarters, miscellaneous service matters, job profile upgradation, grant of productively linked bonus (PLB) on reclassification of the post to Group 'B', grant of newspaper allowance etc.**

**A meeting was held in ESIC with representatives of the Federation. The status of their demands was also provided to the Secretary General of the Federation. The matter has been taken up by Deputy Central Labour Commissioner for conciliation proceedings. The two tripartite meetings have been held wherein the majority of their demands already stand settled mutually. The federation has agreed to defer the strike notice pending conciliations proceedings.**

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